

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.02.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.253 of 2020	Avadhraj Energy Pvt. Ltd. Vs. Chemtrols Industries Pvt. Ltd.	Gaurav Kumar	Atanu Mukherjee-R1
2.	Comp. App. (AT) No. 150 of 2020	C.A. Udayan Sen Vs. National Financial Reporting Authority (NFRA)  <b>With</b>	Aayushhi Sharma	Kamal Kant Jha Kirtiman Singh Rishad A Chowdhury
3.	Comp. App. (AT) No. 151 of 2020	Shrenik Baid Vs. National Financial Reporting Authority  <b>With</b>	Misha Rohtagi Mohta	Kamal Kant Jha Kirtiman Singh Rishad A Chowdhury
4.	Comp. App. (AT) No. 152 of 2020	Rukshad Daruvala Vs. National Financial Reporting Authority	Aayushhi Sharma	Kirtiman Singh Kirtiman Singh Rishad A Chowdhury

### For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 490 of 2021	Anish Agarwal Vs. Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd.& Ors.  <b>With</b>	Ranjan Kumar	Sanjay Kr. Singh-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor
6.	Comp. App. (AT) (Ins) No. 491 of 2021	Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. Vs. Anish Agarwal	Sanjay Kumar Singh	Ranjan Kumar-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor
7.	Comp. App. (AT) No. 146 of 2021	Davender Handa & Anr. Vs. Union of India Through Ministry of Corporate Affairs, New Delhi & Anr.	Himanshu Harbola	Nidhi Raman Zubin Singh-R1 & R2

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 655 of 2020 <b>(PH)</b>	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Ravi Ranjan Shivani Kher-R1, R2, R3 & R8
<b>9.</b>	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamlapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
<b>10.</b>	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Puneet Singh Bindra- R1 to R3 Dhiraj Mhetre Akash Singh
<b>11.</b>	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors. <b>With</b>	Prithu Parimal	Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
<b>12.</b>	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors. <b>With</b>	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
<b>13.</b>	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors. <b>With</b>	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
<b>14.</b>	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
<b>15.</b>	Comp. App. (AT) (Ins) No. 304 of 2021	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda

**02:00 PM****For Hearing**

<b>16.</b>	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. <b>With</b>	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3
<b>17.</b>	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair	Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3

Copy to: -

By order of Hon'ble Chairperson

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

-sd/-  
Registrar